

**REPORT OF THE STANDING COMMITTEE  
ON LABOUR AND WELFARE**

SHRI SUSHEEL BARPINGPA (Himachal Pradesh): I lay on the Table a copy (in English and Hindi) of the Second Report of the Standing Committee on Labour and Welfare on the National Commission for Safai Karamcharis Bill, 1993.

**ALLOCATION OF TIME FOR DISPOSAL OF  
GOVERNMENT AND OTHER BUSINESS**

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 5th August, 1993, allotted time for Government Legislative Business as follows:—

<i>Business</i>	<i>Time Allotted</i>
1. Consideration and passing of the Cable Networks (Regulation) Bill, 1993.	3 Hrs. (To be taken up on 10th August, 1993)
2. Consideration and passing of the Betwa River Board (Amendment) Bill, 1991, as passed by the Lok Sabha.	May be disposed of without discussion.
3. Statutory Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions Ordinance, 1993.	2 Hrs. (To be discussed together)
4. Consideration and Passing of the Recovery of Debts due to Banks and Financial Institutions Bill, 1993, after it is passed by the Lok Sabha.	
5. Statutory Resolution seeking disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1993.	2 Hrs. (To be discussed together)
6. Consideration and Passing of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1993, after it is passed by the Lok Sabha.	

The Committee recommended that the House should sit up to 6.00 P.M. and beyond each day as necessary from Monday the 9th August, 1993, for transaction of Government Legislative and other Business.

**ANNOUNCEMENT RE. GOVERNMENT  
BUSINESS FOR THE WEEK COMMENCING  
9TH AUGUST, 1993**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, with your permission, I rise to announce that Government Business during the week commencing 9th August, 1993, will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the following Bills as passed by Lok Sabha:—
  - (a) The Delhi Municipal Corporation (Amendment) Bill, 1993.
  - (b) The Betwa River Board (Amendment) Bill, 1991.
3. Discussion on the Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions